

ANNEX-I

INTEREST SUBSIDY CLAIMS UNDER NATIONAL URBAN LIVELIHOODS MISSION (NULM)

1. Name of the Bank:

Submission of Interest subsidy claims to lend @ 7% p.a. to SEP-I, SEP-G and SHGs under NULM for quarter ending (Figs in Rs):

We hereby apply for sanction and release of interest subsidy aggregating to

Rs.....

(Rupees.....)

.....

.....) covering Accounts in respect of financial assistance sanctioned to following constituent accounts numbers as per the details given below

A) SEP- I (Individual Enterprise)

No	Branch	Name of the borrower	Loan Account No	Loan Amount		Interest	
				Sanctioned	Disbursed	Charged	Subsidy Claimed
1	2	3	4	5	6	7	8
1							
2							
3							
	Total						

B) SEP- G (Group Enterprise)

No	Branch	Name of the Group	Loan Account No	Loan Amount		Interest	
				Sanctioned	Disbursed	Charged	Subsidy Claimed
1	2	3	4	5	6	7	8
1							
2							
3							
	Total						

C) Self Help Group (SHG Bank Linkage)

No	Branch	Name of the SHG	Loan Account No	Loan Amount		Interest	
				Sanctioned	Disbursed	Charged	Subsidy Claimed
1	2	3	4	5	6	7	8
1							
2							
3							
	Total						

Place: (Signature of the Authorized Officer of the Bank)

Date and Seal of the Bank